

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 154 OF 2020

IN THE MATTER OF:

Tribunal on its own motion-SUC MOTU

Based on the News item in Dinamalar Tamil Newspaper,
Chennai edition dated 13.08.2020,

"The encroachers ask For the compensation what the
Public Works Department is going to do?"

... Applicant.

With

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
2. The Additional Chief Secretary to Govt. of Tamil Nadu,
Revenue and Disaster Management Department,
Govt. Secretariat,
Fort George,
Chennai, Tamil Nadu - 600 009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat,
Fort St. George,
Chennai, Tamil Nadu - 600 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort. George,
Chennai, Tamil Nadu - 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai,
Guindy, Chennai, Tamil Nadu - 600 032.
6. The District Collector,
Chengalpet District,
Collectorate Office,
GST Road, Chengalpattu - 605 001
7. Tambaram Municipality,
Rep. by its Municipal Commissioner,
28, Muthuranga Mudali Street,
Tambaram West, Chennai - 600 049.

Respondents

Commissioner
Tambaram Spl. Grade Municipality

Action Taken Report Filed by the 7th RESPONDENT

I, Chitra, wife of Sukumar, Hindu aged about 42 years, Working as Commissioner, Tambaram Municipality, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Tambaram Municipality the sixth respondent herein and well conversant with the facts of the case from the connected files.

COMPLIANCE REPORT

In due compliance of the said Hon'ble National Green Tribunal direction (154 of 2020 (SZ), Periya Eri) the Commissioner, Tambaram Municipality is furnishing the following detailed report:

1.	Total Area of the Tambaram Municipality	20.72 Sq Km
2.	Total Population of the Tambaram Municipality :	174787
3.	The Ward No.29 & 30 West Tambaram areas in question traverses through habitations of Tambaram Municipality	<p><u>Ward No.29</u></p> <p>1. Mangalapuram 2. Thiruvalluvarpuram 3. Patel Nagar 4. Deiva Nagar</p> <p><u>Ward No.30</u></p> <p>1. Kalyan Nagar Main Road 2. Kalyan Nagar 1,2 & 3rd Street</p>
4.	Households in the area around the lake:	1334 Nos.
5.	No of Wards covered surplus channel in the area:	2 wards (Ward No. 29 and 30 of the Tambaram Municipality)
6.	Total Generation of sewage in the said areas:	0.43 MLD


Commissioner
Tambaram Spl. Grade Municipality

I. SOLID WASTE MANAGEMENT

Generation of total Solid Waste in the Municipality: 1.868 MT/day
(Biodegradable waste -0.934 MT and Non Biodegradable waste – 0.934 MT)

Present status of collection and disposal of solid waste:

Presently the Tambaram Municipality carries out door-to-door collection of solid waste of 1 tricycle, 1 Battery Operated vehicle and with 6 Sanitary Workers. Out of 1.868 T/day solid waste, biodegradable solid waste is 0.934 T/day and the non biodegradable wastes is 0.934 MT/day. The Tambaram Municipality is having Micro Compost Centre to wet waste and the non biodegradable waste is being dumped at Kodungaiyur in Greater Chennai Corporation.

Action Plan for Solid Waste Management

Short Term

1. The Tambaram has proposed to carry out composting of the biodegradable waste at Micro Compost centre and to dispose the non biodegradable waste dispose at Kodungaiyur compost yard of Greater Chennai Corporation.
2. The Tambaram Municipality has proposed to issue notice to the public and to the households not to dump the waste on the road sides and to issue pamphlets regarding the source segregation of the solid waste.
3. Persons dumping solid waste in the road side will be identified and fine will be imposed as per the provisions of the Local Body Act.

Long Term :

- 1 Door to Door Collection of segregated solid waste from the households of the Tambaram Municipality will be made 100%
- 2 1 Tricycle, 2 Battery Operated vehicle and with 6 sanitary Workers will be deployed for the collection of solid waste from the said 1334 households.

- 3 Micro composting centre has been created at Mannurankulam Micro compost center, Onsite compost center at Kalyan Nagar of Tambaram to compost the segregated Biodegradable wastes of 0.934 MT/day and non degradable waste of 0.934 MT/day including plastic waste will be collected and will be sent to cement factories for co processing.
- 4 The Tambaram has proposed to carry out composting of the biodegradable waste at Micro Compost centre and to dispose the non biodegradable waste dispose through the Venkadamangalam ISWM project

II. SEWAGE GENERATION AND SEWERAGE SYSTEM:

Generation of sewage in the Tambaram Municipality area i.e. from the said 5336 Population in above 2 wards: 0.43 MLD.

Present method of collection and mode of disposal of sewage:

The generated waste water from households and commercial establishments in ward nos. 29 & 30 are disposed through individual septic tank arrangements. In above 2 wards are having UGSS scheme and UGSS House service connection was in progress. When both these schemes are completed in another five months the flow of sewage from Tambaram Municipality to Periya Lake through UGSS scheme will be completely averted.

Action Plan for Sewage Management

Short Term

The Tambaram Municipality to remove the blockage in the existing sewer line using mechanical jet rodding machine for provide smooth flow of sewage.


Commissioner
 Tambaram Spl. Grade Municipality

Long Term

Tambaram Municipality Now, implementing of UGSS scheme, The scheme is nearly completion, When both these schemes are completed in another five months the flow of sewage from Tambaram Municipality to Periya Lake will be completely averted.

Hence I therefore prayed that this Hon'ble Tribunal may be pleased to dispose-off the Application No. 154 of 2020 and thus render justice.

Solemnly affirmed at Chennai
on this the 9th day of March 2021
and signed his name in my
presence At Chennai.


Commissioner
Tambaram Spl. Grade Municipality
before me,


Advocate, Chennai.
S. RAM SENTHIL KUMAR
ADVOCATE, E. No. 2522/06
D5, 31/15, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
AT CHENNAI**

O. A. No. 154 of 2020

ACTION TAKEN REPORT

**M/s. P. SRINIVAS (828/1994).
N.K. PONRAJ (2263/2009).
R. PURUSHOTHAMAN(253/2011**

COUNSEL FOR 7th RESPONDENT

Mobile No. 94862 04469